

manner as the Speaker may direct, two members from among themselves to serve as members of the Marine Products Export Development Authority, subject to the other provisions of the said Act."

MR. SPEAKER : The question is :

"That in pursuance of sub-section 3(c) of section 4 of the Marine Products Export Development Authority Act, 1972, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Marine Products Export Development Authority, subject to the other provisions of the said Act."

**The motion was adopted.**

#### MATTERS UNDER RULE 377

[English]

MR. SPEAKER : Dr. G. Vijaya Rama Rao—not present. Shri Venkatesh—not present.

##### (i) Need to establish electronic Industries at Jabalpur or Kanti in Madhya Pradesh

SHRI AJAY MUSHRAN (Jabalpur) : Mr. Speaker, Sir, the electronic revolution is on its way in India. The wave will be triggered by the growth of telecommunication and micro-computer industry. The Government must identify places all over the country to establish electronic technology parks.

12.21 hrs.

[Mr. Deputy Speaker *in the Chair*.]

So far electronic industry is concentrated in a very few cities like Bangalore, Hyderabad, Delhi and Bombay. There is a strong need to spread this base further, especially in Central India.

The essential requirements for an electronic industry.

- (a) Moderate climate.
- (b) Local availability of skilled and professional manpower.
- (c) Steady and stable power supply.
- (d) Good transport and communication link.

The city of Jabalpur not only fulfills the above conditions but has all the other industrial infrastructure requirements. In the immediate neighbourhood are also rural areas for whose development electronic industry can play an important role.

There is a very strong case for the Government to establish one such electronic industry park in Jabalpur or Katni. This central town can have an identified area for setting up telecommunication and micro-computer industry. In telecommunication, the Government should set up the factory of manufacturing under public sector :

- (a) Electronic SPC-telex equipment, collaboration for which is proposed to be with Siemens.
- (b) The third SPC electronic exchange equipment processed in 8th Telecommunication plan. In computer field, any future collaboration between multi-national and Indian companies resulting in a manufacturing unit being established should find a place in Jabalpur electronic industry park.

The public sector telecommunication and computer industry would form the nucleus for a grant electronic industry park in Jabalpur which can develop into an amalgam of combined public and private endeavour.

[Translation]

##### (ii) Demand for taking over the Bhakra Control Board by the Centre

SHRI BIRBAL (Ganganagar): Mr. Deputy Speaker, Sir, a large part of my constituency, Ganganagar, falling under the Bhakra area, gets water from Sirhand Feeder. Sirhand Feeder is under the control of the Punjab Government. The Punjab Government, after meeting the requirements of water of their own canals, supply surplus water to the canals of the Bhakra area of Rajasthan State. Consequently there is a sharp increase or decrease in the supply of water to these canals, which causes a good deal of loss to the farmers of the area. When the Punjab Government do not need water, they release water in abundant quantity but when Punjab is in need of water, the farmers of the Bhakra area have to go

without water, with the result the entire crops of the farmers wither away every year.

Therefore, I urge the Government to take over Bhakra Control Board so that adequate water could be provided to the farmers of Ganganagar falling under Bhakra area.

**(iii) Need to declare 14th April a holiday in memory of Dr. B. R. Ambedkar**

SHRI R. P. SUMAN (Akbarpur) : Mr. Deputy Speaker, Sir, in deference to the wishes of the people of India, particularly the intellectuals, the depressed, the exploited, the poor and the have-nots, the Government should declare 14th April a public holiday in commemoration of the death anniversary of the revered Baba Saheb Dr. Bhimrao Ambedkar, the founding father of the Constitution. His biographical sketch and outstanding work done by him should be included in the text-books so as to enlighten the people about the constructive work done by him with selfless dedication and notable contribution made by him for the crores of people belonging to the scheduled castes, scheduled tribes and the backward classes. By taking this step, the prevailing discontent among the people can be removed and the sentiments of the countrymen will be respected.

**(iv) Growing unemployment in the country**

SHRI KRISHNA PRATAP SINGH (Maharajgang) : Mr. Deputy Speaker, Sir, the unemployment problem is very acute in our country. According to the statistics, the number of unemployment in the country have gone up to nearly 5 crores at the end of the Sixth Five Year Plan. The number of educated unemployed out of them is about 45 lakhs. Not only this, the number of unemployed doctors and engineers is increasing day by day. The number of unemployed doctors is about 20,000 and that of engineers is about 25,000. The major sufferers on account of unemployment are the youth.

Our education is also responsible to a great extent for this situation. The young people do not find themselves fit for any job even after acquiring high degrees. The education should be made job oriented. The increasing population is putting pressure

on land. As such, the number of people living below the poverty line is increasing continuously.

There is need to make radical changes in the process of development. We shall have to increase the growth rate. The unemployment problem has to be tackled on war-footing. Besides giving encouragement to the small and cottage industries, the industries in the public sector would have to be expanded and made viable. The increase in output on the energy front will be greatly helpful in accelerating the growth rate. If this problem is not solved immediately, it may assume serious proportions. It is high time that immediate and long-term measures are taken to tackle the unemployment problem.

The hon. Labour Minister is requested to make a statement in this respect.

[English]

**(v) Financial assistance and other relief to the drought affected people of J and K State**

SHRI G. L. DOGRA (Udhampur) : The people in Jammu province of J and K State have suffered a great loss due to drought conditions in those areas. People have no foodgrains and there is not enough fodder for the cattle also. It is requested that the Central Government should give liberal assistance and also give relief to the people of those areas.

**(vi) Disputes over the rival tenancy claims between the farmers of Ballia (U. P.) and Bhojpur (Bihar)**

PROF. K. K. TEWARY (Buxar) : Sir, I wish to draw the attention of the Government of India to the long standing boundary dispute between U.P. and Bihar. The concerned districts of the respective States involved in the dispute are Ballia and Bhojpur. Following strenuous efforts of the local representatives, the Central Government appointed a Commission under an Act of Parliament and the Commission gave its award for a detailed demarcation of the boundaries and settlement of the tenancy claims of the farmers concerned. The dispute arises mainly due to constant shift in the course of the Ganges which forms the natural boundary between the two States.